

**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF
"NIPPON ALLOY LIMITED (FORMERLY : NARAYANI ISPAT LIMITED)"

RELEVANT PARTICULARS

1	Name of the Corporate Debtor	NIPPON ALLOY LIMITED (FORMERLY : NARAYANI ISPAT LIMITED)
2	Date of Incorporation of Corporate Debtor	03/07/1996
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U27109WB1996PLC080314
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office : 23A, N.S.Road 7th Floor, Room-31, Kolkata, WB- 700001 Corporate/ Principal Office : 30-15-138/20, II Floor, Binayaka Complex, Dabagardens, Visakhapatnam 530020
6	Insolvency commencement date in respect of Corporate Debtor	Date of Order: 30.01.2020 (order uploaded in NCLT website on 31.01.2020)
7	Estimated date of closure of insolvency resolution process	27.07.2020 (within 180 days from the date of commencement of corporate insolvency resolution process)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Subodh Kumar Agrawal Registration Number : IBBI/IPA-001/IP-P00087/2017-18/10183
9	Address and e-mail of the interim resolution professional, as registered with the Board	1, Ganesh Chandra Avenue, Room No. 301, Kolkata-700013 Email ID: subodhka@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	1, Ganesh Chandra Avenue, Room No. 301, Kolkata-700013 Email ID: cirp.nippon@gmail.com
11	Last date for submission of claims	15.02.2020
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14	(a) Relevant Forms and (b) Details of authorized representatives are available at :	Web Link : http://ibbi.gov.in/downloadform.html N.A

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the "NIPPON ALLOY LIMITED(FORMERLY: NARAYANI ISPAT LIMITED)" (Corporate Debtor) vide order dated 30th January, 2020 (order uploaded in NCLT Website on 31st January, 2020).

The creditors of "NIPPON ALLOY LIMITED(FORMERLY: NARAYANI ISPAT LIMITED)", are hereby called upon to submit their claims with proof on or before 15th February, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA. NA

Submission of false or misleading proofs of claim shall attract penalties.

Place : Kolkata
Date : 01.02.2020



Mr. Subodh Kumar Agrawal
Interim Resolution Professional of
**NIPPON ALLOY LIMITED
(FORMERLY NARAYANI ISPAT LIMITED)**
IBBI/IPA-001/IP-P00087/2017-18/10183

Subodh Kumar Agrawal